## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3059

ANSWERED ON:10.02.2014

EXPLOITATION OF DOMESTIC WORKERS

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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)1the total number of registered/unregistered women domestic workers including minors in the country;
- (b)wriether the Government Is aware of such workers; including minors being exploited and ill-treated in various work places/households in the country including NCR of Delhi;
- (c) if so, the reasons for the failure of the Government in curbing them and the measures taken to ensure tho lights of such domestic workers; (djiwhether the Government proposes to formulate a national policy on doimestic workers; and
- (e) if so, the details thereof and the steps being taken to regulate placement agencies particularly with regard to domestic workers;? AMSWEiC

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KOI9IKUNNI1. SURESH)

- (a): The informal: om about the number of registered/unregistered women domestic workers including minors in the country is mat maintained at the Central level. However, us per National Sample Survey (INSS), 2004-05 there! are around 47.50 lakhs domestic workers in the country.
- (b)& (c): Yes, Sir. As per thus information made available by Government of National Capital Territory of Delhi, as and when such complaints/incidents relating to exploitation sure reported, action is initialled by them as per Haw. However, the domestic woirk trails under the purview of state: sphere, lit is primarily the responsibility of the State Government to take action for protecting people including domestic workers from exploitation in work places/households in the country.
- (d) & (e):The Government has already formulated a National Policy foir Domestic Workers and it is under active consideration of the Government.